

I-7

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORIGINAL APPLICATION NO. 12/2006

DATE OF ORDER: 05th September, 2006

CORAM:

HON'BLE MR. KULDIP SINGH, VICE CHAIRMAN
HON'BLE MR. J.P. SHUKLA, ADMINISTRATIVE MEMBER

Durgalal Rajpurohit S/o Late Shri Bheek Singh Rajpurohit, aged about 62 years, by caste - Rajpurohit, R/o House No. 21-A, Arvind Nagar, Golf Course Link Road, Air Force, Jodhpur (Raj.) was posted as - T.G.T. (Sanskrit), Kendriya Vidhaylaya No. 1 Jodhpur (Raj.).

.....Applicant.

VERSUS

1. Union of India through the Secretary, Ministry of H.R.D. (Human Resource Development) New Delhi.
2. The Commissioner, Kendriya Vidhayalaya Sangathan, 18- Institutional Area, Shahed Jeet Singh Marg, New Delhi-16.
3. Assistant Commissioner, Kendriya Vidhayalaya Sangathan, Regional Office, 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur (Raj.).
4. Education Officer, Estt.II-Section, Kendriya Vidhayalaya Sangathan, (Head Quarter), 18- Institutional Area, Shahed Jeet Singh Marg, New Delhi -16.
5. Principal, Kendriya Vidyalaya No.-1 (Air Force), Jodhpur - 342011.

.....Respondents.

Mr. Himanshu Shrimali, counsel for the applicant.

ORDER (Oral)

Heard learned counsel for the applicant.

2. The applicant was working as PGT, Kendriya Vidhyalaya, AFS, Jodhpur. The applicant submits that PG junior teachers are also allowed senior scale subject to fulfillment of certain qualifications and despite the fact that he fulfills all those qualification but he has not been allowed senior scale. He has



also made a representation vide annexure A/4 dated 24.06.2002. The learned counsel for the applicant has also invited our attention to Annexure A/12 and A/13 whereby the Assistant Commissioner of K.V.S. had recommended for grant of senior scale to the applicant. However, the Head Quarter of the K.V.S. had not taken any decision even after the recommendation of the Assistant Commissioner of the K.V.S. So I find that this O.A. can be disposed of at the stage of admission itself with a time bound directions to the respondents to decide the case of the applicant regarding senior scale as recommended by the Assistant Commissioner of K.V.S. vide Annexure A/12 and A/13.

3. We direct the respondents No. 2 to take a final decision on representation of the applicant as recommended by the Assistant Commissioner of the K.V.S within a period of three months from the date of receipt of a copy of this order.
4. The Original Application stands disposed of with the above directions. No costs.
5. A copy of the O.A. be also sent to the respondents along with the copy of this order.



(J P Shukla)
Admv. Member



(Kuldip Singh)
Vice Chairman

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Rev 2/14
R to R 4
Bkt 27/10

Send out
vide message
for 2nd part

Part II and III destroyed
in my presence on 11/14/14
under the supervision of
Section Officer (J) as per
order dated 31/10/14

Section Officer (Record)

Received copy
12/9/06
Dr. Hemant Shinde (S)